

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 02-02-17

PRESENT: **SHRI RATAKONDA MURALI, MEMBER (J) AND**  
**DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER

: 248/16

PETITION NUMBER

: TP 96/17

NAME OF THE PETITIONER (S)

: AM CHEMICALS PVT. LTD., KOLKATA.

NAME OF THE RESPONDENT (S)

: SUMITO POLYMERS PVT. LTD.

UNDER SECTION

: 433(e), (f)

S.NO. NAME (IN CAPITAL)  
&  
PHONE NUMBER

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

[24.]

MR. N. JAGADISH  
8197880065

Advocate for  
Petitioner

N. Jagadish  
2/2/2017

Shri N. Nagadish, Advocate appearing for the Petitioner is present. He is directed to file 2 sets of copies and to comply with Rules framed under I & B Code and to also serve notices on the respondents after collecting it from the Registry.

Time granted till 23.03.2017.

MEMBER (J)

MEMBER (T)